

Paper Mill at Gaya

5972. SHRI SUKHDEO PRASAD VERMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to set up a Paper Mill in Public Sector at Gaya (Bihar) where raw material for its purpose are in abundance; and

(b) if so, the facts thereof and the time by which it is likely to be set up ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) :

(a) Government have no proposal at present for setting up a Paper Mill in the Public Sector at Gaya.

(b) Does not arise.

Advertisements by Travel Agencies for Jobs Abroad

5973. SHRI RASHID MASOOD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether certain Travel Agencies in India are inserting advertisements in the newspapers that opportunities of employment exist in Iran and other countries in the Middle East but they recruit only members of certain communities in India ;

(b) whether such advertisements are not discriminatory and a hindrance to growth of feelings of national integration ; and

(c) if so, the reaction of Government to such advertisements and the action proposed to be taken in the matter ?

THE MINISTER OF HOME AFFAIRS : (SHRI CHARAN SINGH) : (a) to (c). Facts are being ascertained.

Inclusion of Fishermen of Andhra Pradesh in Scheduled Tribes

5974. SHRI DRONAMARAJU SATYANAR AYANA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal with Government to include fishermen of Andhra Pradesh in Scheduled Tribes ; and

(b) if so, when it will be implemented ?

THE MINISTER OF HOME AFFAIRS : (SHRI CHARAN SINGH) :

(a) Yes, Sir.

(b) This proposal will be taken into consideration when a legislation for the comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes is undertaken.

बैहिकल फैक्ट्री, जबलपुर के मजदूर संघ से जापन

5975. श्री निर्मल चन्द्र जैन : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को बैहिकल फैक्ट्री, जबलपुर के मजदूर संघ से 4 जुलाई, 1977 का कोई जापन प्राप्त हुआ है जिसमें कहा गया है कि महाप्रबन्धक, श्री आई०जे० नायक से आपातकालीन स्थिति का लाभ उठाते हुए 8 अक्टूबर, 1974 की घटना में अन्तर्ग्रस्त चौदह कर्मचारियों को सेवा से निकाल दिया है ;

(ख) क्या सरकार को पता है कि उक्त कर्मचारियों द्वारा अपने अधिकार के अन्तर्गत विरोध प्रदर्शित करने पर महाप्रबन्धक ने फैक्ट्री को सेना के सुपुर्द कर दिया जिसकी प्रतिक्रियास्वरूप 8 अक्टूबर, 1974 का कांड हुआ ;

(ग) क्या महाप्रबन्धक ने संविधान के अनुच्छेद 311 तथा गृह मंत्रालय के निदेश क्रमांक ओ एम सख्या 39/8/64—ई एस डी एस (ए) दिनांक 4 सितंबर, 1964 का उल्लंघन किया है ; और

(घ) सरकार द्वारा कर्मचारियों को किस प्रकार की राहत देने का विचार है और इस बारे में सरकार की क्या प्रतिक्रिया है ?